

Utilisation of Windmills in Andhra Pradesh

6520. SHRI G.M.C.BALAYOGI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) Whether there is any proposal to harness windmills for Andhra Pradesh; and

(b) if so, the details thereof including the subsidy given for the promotion of wind-power in Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) No Sir.

(b) Does not arise.

Loss of Petroleum Products in train Accident

6521. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of RAILWAYS be pleased to state:

(a) Whether attention of the GOVERNMENT has been drawn to the news-item captioned, "Fire breaks out in special oil train" appearing in the Indian Express dated August 27, 1991;

(b) if so, the facts thereof and the reasons therefor;

(c) the extent of loss suffered;

(d) whether any inquiry has conducted to fix the responsibility;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS: (SHRI MALIKARJUN): (a) Yes, Sir.

(b) On 25.8.91 at 12.35 hours, when Up Bilaspur Oil Tank Goods train was on run between Mahadevsal and Posoita stations of south Eastern Railway, 26 Oil tank loads containing petroleum products derailed. Out of these, 20 caught fire and got burnt.

(c) The estimated loss suffered is as under:-

1.	Railway Property	= Rs.	42.25 lakhs.
2.	Petroleum Products	= Rs.	19.5 lakhs.

(d) and (e) A Committee comprising senior railway officers is inquiring into the accident.

(f) Does not arise.

LPG Agencies and Petrol/Diesel Outlets in East Godavari

6522. SHRI G.M.C.BALAYOGI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG agencies and

petrol/diesel outlets in East Godavari district of Andhra Pradesh;

(b) the number out of them allotted to SC/ST;

(c) whether the allotment to SC/ST is according to the reserved quota;

(d) if not, the reasons therefor and the steps taken in this regard;

(e) the location where it is proposed to allot more LPG agencies and petrol/diesel

outlets in East Godavari during 1991-92; and

(f) the number out of them reserved for SC/ST?

<i>LPG distributorships</i>		<i>Retail Outlet dealerships</i>	
Total	S.C	Total	S.C
25	2	86	8

(c) and (d). Reservation for SC/ST is provided for on a state-wise basis in the marketing plans which are drawn up from time to time.

(e) and (f). No fresh marketing plan for 1991- 92 has been drawn up.

New Terminal at Colmbatore Airport

6523. DR. (SMT.) K.S. SOUNDARAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the new Terminal at Coimbatore Airport has been completed;

(b) if not, the reasons for the delay; and

(c) when it is likely to be completed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) The work has been delayed due to shortage of required materials in the market.

(c) by 31st of October, 1991.

Commission to Petrol Pump and LPG Dealers

6524. SHRI ARJUN SINGH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

THE MINISTER OF PETROLEUM AND NATURAL GAS: (SHRI B. SHANKARANAND): (a) and (b). Information as provided by the oil companies is as follows:-

(a) whether attention of the Government has been drawn to the news-item captioned "Petrol pumps to be closed on September 2" appearing in the Hindustan Times dated August 30, 1991;

(b) if so, the rate of commission given to the petrol pump and L.P.G. dealers in Delhi and elsewhere;

(c) the quantity of petrol and L.P.G. cylinders supplied on an average to a dealer in Delhi and elsewhere; and

(d) the details of other items sold by the petrol and L.P.G. dealers and the likely profit made out of them?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes Sir.

(b) A Statement is enclosed.

(c) and (d). According to the oil companies, in Delhi, for 1990-91, the average throughput per month was 178 KLs for petrol dealer and 5758 cylinders for LPG dealers. The petroleum dealer may sell lubes and greases, automobile accessories, spares, batteries, tyres etc. The LPG dealer may sell hot plates, spares, rubber tubes etc. Profits made by the petrol and LPG dealers are not maintained by Government.